

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.1693/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE PARTIES: Heritage Marble Pvt Ltd

Vs

G Staad Hotels Pvt Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

CP No.1693/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 19.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)